

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3683  
ANSWERED ON:17.08.2010  
CRIMES BY DOMESTIC SERVANTS  
Naranbhai Shri Kachhadia

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether crimes by domestic servants in the NCT of Delhi are on the rise;
- (b) if so, the details thereof during each of the last three years;
- (c) whether the Delhi Police has any proposal/issued any directive for registering the names of the domestic servants in Delhi including North and South Avenue;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken by the Delhi Police to prevent crimes by domestic servants in Delhi including the VIP areas?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) & (b): No, Madam. There has been no overall rise in crimes by domestic servants in the NCT of Delhi. The details of crimes committed by the domestic servants in the NCT of Delhi during each of the last three years are as follows:

Year	2007	2008	2009
Crime Head	Cases Reported	Cases Reported	Cases Reported

Murder 6 9 4

Robbery 2 4 2

Servant Theft 256 266 227

Rape - 01 03

Burglary 02 01 -

Criminal breach of trust 01 - -

Drugging - 02 -

Kidnapping - - 02

Extortion - - 01

Grievous Hurt - - 01

(c) & (d): Registration of domestic servants in Delhi including North Avenue and South Avenue is not done by Delhi Police. However, Delhi Police requests the house owners to get their servants verified which is a continuous and ongoing process.

(e): Educative material is published from time to time in various News Papers. Residents are also advised in RWA's meetings for verification of domestic servants. Besides, special verification drives are launched by the Police Stations from time to time.